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ITEM NO.35

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3439/2014

(From the judgement and order dated 10/12/2013 in WPC No.44810/2011 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

S.B AGARWAL

Petitioner(s)

VERSUS

U.P STATE INDUSTRIAL DEV. CORP. LTD &ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief)

Date: 17/02/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)

Mr. Guru Krishna Kumar, Sr.Adv.
Mr. Krishna Kumar, Adv.
Ms. Samridhi Kapur, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Status quo in regard to the land in question shall remain
effective until further order.

|(Naveen Kumar)

|(S.S.R. Krishna)

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|Court Master

|Court Master

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